

**भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA**वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)Website : [www.rbi.org.in](http://www.rbi.org.in)इ-मेल email: [helpdoc@rbi.org.in](mailto:helpdoc@rbi.org.in)

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September 16, 2016

**RBI cancels Certificate of Registration of 2 NBFCs**

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	M/s Chandel Hire Purchase Pvt. Ltd.	Hameer Singh Nagar, Unnav Road, Datia (Madhya Pradesh) - 475335	B.06.00435	January 19, 2001	August 05, 2016
2.	M/s Golden Future Capital Limited	504-505, 5 <sup>th</sup> Floor, Balaji Tower VI, Durgapura, Tonk Road, Jaipur – 302052	B-10.00089	December 22, 2010	August 05, 2016

As such, the above companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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Assistant Adviser